



Honourable Shri Justice Jaiprakash Pursappa Devadhar

B.Sc., LL.B., LL.M.

2001

Hon'ble Shri Justice Jaiprakash Pursappa Devadhar born on April 8, 1951. He was enrolled as an Advocate on January 20, 1977 and practiced in the High Court of Bombay, City Civil Court, Bombay, Income Tax Appellate Tribunal Customs & Excise Tribunal in Civil, Commercial, Co-operative Law, Constitutional Law, Income Tax, Customs & Excise and was Counsel for 'Lentin Commission and specialized in Co-operative Law, Taxation. He was appointed Standing Counsel for the Central Government. He was appointed as an Additional Judge of the Bombay High Court on October 12, 2001. He was appointed as a permanent Judge on October 3, 2004.